

Impact assessment of development in Gram Panchayats under SAGY

278. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has conducted an impact assessment in Gram Panchayats that have been adopted under the Saansad Adarsh Gram Yojana to measure the development of the Gram Panchayats;

(b) whether schemes like National Rural Livelihoods Mission (NRLM) and National Health Mission (NHM) have been utilised and has proved to be successful in improving the health conditions of the people and if so, the details of impact assessment reports, State-wise; and

(c) the number of people benefited therefrom, State/UT-wise including in Uttar Pradesh and Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats has been envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries, including Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM) and National Health Mission (NHM). The Ministry has not conducted any specific study on Gram Panchayats adopted under SAGY. However, the Ministry has instituted a 35 point impact monitoring tool named 'Panchayat Darpan' for the SAGY Gram Panchayats. Progress of SAGY villages is measured through outcome indicators under 'Panchayat Darpan' broadly covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance. State/UT-wise progress achieved by the SAGY Gram Panchayats in the health indicators of Panchayat Darpan, as reported by States/UTs, is given in the Statement (*See below*). In a separate study carried out by Institute of Rural Management Anand for assessing impacts of Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), positive changes at the household level including for better sanitation and health have been found.

Statement

State/UT-wise average progress in percentage points in the health indicators of SAGY Gram Panchayats after adoption*

Sl. No.	State/UT	Children Immunized (0-6 age group)	Children (0-6 Age group) receiving ICDS Services	No. of Villages with 100% institutional delivery
1	2	3	4	5
1.	Andaman and Nicobar Islands	0.00	35.00	10.00
2.	Andhra Pradesh	9.32	8.95	5.23
3.	Arunachal Pradesh	18.33	40.00	33.33
4.	Assam	21.28	7.55	0.62
5.	Bihar	8.60	11.47	5.13
6.	Chandigarh	0.00	60.00	0.00
7.	Chhattisgarh	17.23	15.98	25.56
8.	Dadra and Nagar Haveli	NA	NA	NA
9.	Daman and Diu	NA	NA	NA
10.	Delhi	1.20	2.00	0.00
11.	Goa	5.33	8.33	2.00
12.	Gujarat	17.52	17.95	11.46
13.	Haryana	8.86	25.16	38.87
14.	Himachal Pradesh	26.79	7.86	27.29
15.	Jammu and Kashmir	11.50	10.20	11.50
16.	Jharkhand	18.86	17.90	14.01
17.	Karnataka	8.10	10.50	9.37
18.	Kerala	3.31	11.21	16.26
19.	Lakshadweep	NA	NA	NA
20.	Madhya Pradesh	27.08	27.21	9.31
21.	Maharashtra	12.72	6.79	25.36

1	2	3	4	5
22.	Manipur	39.13	30.40	46.33
23.	Meghalaya	1.25	1.50	0.75
24.	Mizoram	0.50	8.50	0.00
25.	Nagaland	50.50	0.00	0.00
26.	Odisha	16.52	13.82	24.14
27.	Puducherry	0.00	0.00	0.00
28.	Punjab	6.49	21.00	39.85
29.	Rajasthan	20.75	17.89	15.47
30.	Sikkim	0.00	61.00	0.00
31.	Tamil Nadu	9.78	17.23	28.83
32.	Telangana	9.88	16.04	21.91
33.	Tripura	0.00	0.00	67.33
34.	Uttar Pradesh	18.61	17.99	24.90
35.	Uttarakhand	31.71	27.86	33.29
36.	West Bengal	NA	NA	NA

*Zero implies that indicator during baseline survey may have been saturated.

Delay in payment of MGNREGA wages in Andhra Pradesh

279. SHRI V. VIJAYASAI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has noticed that ₹ 11.37 crore of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages of 39 mandals in Visakhapatnam in Andhra Pradesh are pending for disbursement with Postal Department;

(b) what are the reasons that the Postal Department is not disbursing even after passing of more than 90 days; and

(c) what monitoring mechanism the Postal Department has to ensure that wages are paid to workers in time and what action the Ministry is taking against errant officials who fail to perform their duty of regular payment of wages to workers?